

(ख) क्या इस अधिनियम की धारा 7 के अन्तर्गत कार्यवाही पूरी किये बिना धारा 9 के अधीन कार्यवाही की जा रही है ; और,

(ग) यदि हां, तो इन अनियमितताओं के लिये कौन उत्तरदायी है ?

THE MINISTER OF ENERGY (SHRI P. RAMACHANDRAN): (a) and (b). All acquisitions under Section 7 of the Coal Bearing Areas Act in Karnapura zone and elsewhere have been made after proper survey of the area and the legal provisions have been complied with.

(c) Does not arise.

श्री रीतलाल प्रसाद वर्मा : अध्यक्ष महोदय, कर्णपुरा जोन एरिया में जो भूमि अर्जित की गई है, उसको सीधा अर्जित करने की घोषणा की गई है, जब कि "कोल बियरिंग एक्ट, 1957" के अनुसार सबसे पहले उसका नोटिफिकेशन सरकारी गजट में होना चाहिये था, आब्जेक्शन्स इन्वाइट की जानी चाहिये थी, लेकिन ऐसा न करके धारा 7 की भी अवहेलना की गई है, सीधे धारा 9 के अन्तर्गत उसको प्राप्त कर लिया गया है ।

धारा 4 और 7 के अनुसार ऐसी व्यवस्था भी है कि कोयला निकालने से जो जगह खाली होती है, उसमें दामोदर नदी के बेसिन से बालू निकाल कर तुरन्त भरना होता है । लेकिन इस अर्जन के बाद कान्ट्रैक्टर लोगों को दामोदर नदी के बेसिन से बालू निकाल कर भरने भी नहीं दिया जाता है । कानून से ऐसी व्यवस्था भी है कि यदि तीन वर्ष तक कोयला न निकाला जाय तो उसको फिर से नोटिफाई करना होता है । यहां 3 वर्ष से ज्यादा हो गया है, उसके बावजूद भी फिर से नोटिफिकेशन नहीं निकाला गया है । न उसको फिर से अर्जित किया गया है और

न कान्ट्रैक्टरों को बालू ही लेने दिया जाता है ताकि वे खानों को भर सकें । आप जानते हैं बालू के न भरे जाने से कभी-कभी दुर्घटनायें भी हो जाती हैं। यहां कान्ट्रैक्टर गैर-कानूनी ढंग से दामोदर नदी से बालू ले जा कर भरते हैं, जिनसे यहां के आफिसर लोग नाजायज ढंग से पैसा वसूल करते हैं । मैं सरकार से जानना चाहता हूं—क्या उन दोषी अधिकारियों को भी सजा देने के लिए व्यवस्था करेगी ?

SHRI P. RAMACHANDRAN: Sir, as far as this area is concerned, all provisions under the Act have been observed. If there are any complaints about it and if they are brought to our notice, definitely severe action will be taken. But, as far as provisions of the Act are concerned, all the provisions have been complied with.

श्री रीतलाल प्रसाद वर्मा : जो जवाब दिया गया है उसमें यदि इनका यह कहना है कि सभी उपबन्धों और सभी कानूनों को पूरा माना गया है, तो मैं आपके द्वारा मंत्री जी से यह पूछना चाहूंगा कि वे यह बतायें कि दामोदर नदी के बेसिन का जो एक्वीजीशन किया है, उसका क्या नोटिफिकेशन है, किस डेट को उसको नोटिफाई किया है, कब उसको अर्जित किया और किस कम्पिटेंट अथॉरिटी ने उसकी घोषणा की थी ?

SHRI P. RAMACHANDRAN: I would like to have Notice for this.

Fast Breeder Nuclear Power Reactor

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*313. SHRI S. R. REDDY:

SHRI MADHAVRAO SCINDIA:

Will the Minister of ATOMIC ENERGY be pleased to state:

(a) the cost involved in the development of Fast Breeder Nuclear Power Reactor indigenously; and

(b) when it is expected to be ready?

THE PRIME MINISTER (SHRI MORARJI DESAI): (a) The cost estimates of the Fast Breeder Test Reactor is Rs. 58.72 crores (excluding fuel cost) with a foreign exchange component of Rs. 27.86 crores.

(b) The reactor is expected to be commissioned by mid-1980.

SHRI S. R. REDDY: As far as this foreign exchange component regarding Fast Breeder Test Reactor is concerned, I would like to know whether it includes technology and foreign machinery also.

SHRI MORARJI DESAI: It includes both.

SHRI S. R. REDDY: My second question is, this. The Reactor will be indigenous one. Since foreign exchange component is involved, to what extent, it will be indigenous? What is the percentage?

SHRI MORARJI DESAI: It is not for me to tell you, but whatever maximum is possible will be done.

DR. SUBRAMANIAM SWAMY: In view of shortage of heavy water and in view of the fact that we are having a very great difficulty in getting it, is the Government considering or will consider a new type of Fast Breeder Reactor like the Molten RAO Fast Breeder Reactor which does not need heavy water? Is the Government considering or will consider to set up such reactors?

SHRI MORARJI DESAI: I will be obliged if the hon. Member can suggest something like that.

SHRI M. S. SANJEEVI RAO: The Prime Minister is well aware that the thorium which we are having in our country is very limited and the only hope is the Fast Breeder Reactor using vast resources of the thorium. The present Fast Breeder Reactor is working on an experimental basis. Already he is aware that in West Germany and France, there are a number of Fast

Breeder Reactors working. So, may I know from the Prime Minister whether we are going to start constructing a regular Fast Breeder Reactor Power Station?

SHRI MORARJI DESAI: I do not quite follow what he wants to know.

MR. SPEAKER: He wants to know about the Fast Breeder Reactor that we are having.

SHRI M. S. SANJEEVI RAO: Fast Breeder Reactor using thorium. May I repeat the question?

SHRI MORARJI DESAI: We are also in consultation with the French technicians.

SHRI M. S. SANJEEVI RAO: I want to know about the regular power station instead of experimental power station.

SHRI MORARJI DESAI: When the experiment succeeds.

WRITTEN ANSWERS TO QUESTIONS

स्वतंत्रता सेनानियों को पेंशन देना

* 305. श्री केशव राव धोंडगे : क्या गृह मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि महाराष्ट्र के मराठवाड़ा डिवीजन में बहुत से व्यक्तियों ने भूतपूर्व निजाम सरकार के विरुद्ध स्वतन्त्रता संग्राम के दौरान रजाकारों से युद्ध करते हुये जीवन का बलिदान किया तथा जान-माल की तबाही सही;

(ख) क्या केन्द्रीय सरकार ने निजाम सरकार के विरुद्ध संघर्ष को स्वतन्त्रता संग्राम मान लिया है ;